

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 15-02-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

-----  
**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
-----

**APPLICATION NUMBER : --**

**PETITION NUMBER : CP/723/2019**

**NAME OF THE PETITIONER : S.Veema Raj**

**NAME OF THE RESPONDENT(S) : Adroit Automation India Pvt ltd**

**UNDER SECTION : Sec 213, 241,242 of CA, 2013**  
-----

**ORDER**

Ld. Counsel Mr. Manoj Gopalakrishnan appears for the Petitioner. Ld. Counsel Mr. Jerin Asher Sojan appears for the Respondent.

In this case the valuation report and statement of accounts were circulated during the 3<sup>rd</sup> week of January 2024 and sought time to file submissions. 2 weeks time is given for filing reply.

Rejoinder, if any, be filed within a week thereafter.

List the petition for hearing on **23.04.2024**.

**-Sd-**  
**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

Phk

**-Sd-**  
**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**